

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
S Swarnalatha

**MAIN PETITION NUMBER** : CP(IB)/45(CHE)2023

**(IA/MA) APPLICATION NUMBERS**  
IA/40(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. M L Ganesh for the Petitioner.

Ld. Counsel Shri. Kasturi Rangan for the Respondent.

IRP report is already on record.

Reply / Counter filed by the Respondent.

Ld. Counsel for the Petitioner seeks and is granted time to file Rejoinder.

Ld. Counsel for the Petitioner submits that no settlement has taken place.

List the petition for hearing on **18.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)